NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 404(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Sanjay Kumar Mittal & Ors. Vs. Suryansh Buildwell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Counsel for the Respondent

ORDER

Notice is accepted by Counsel for the Respondent. Reply, if any, be filed within 2 weeks.

To come up for further consideration on 15th December, 2017.

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(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra) Member (J)